THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) The news item was about over-crowding and congestion at Dum Dum Airport and alleged black marketing in Air Tickets.

(c) The matter has been taken up through the Regional authorities of Indian Airlines at Calcutta, as Well as the Government agencies concerned with passenger clearance, to relieve the congestion at Dum Dum airport.

As for the black marketing of tickets, the complainant when contacted was not in a position to render any material evidence. It is, however, understood that no Indian Airlines personnel was directly involved in this particular case. It appears that the passengers in their anxiety and hurry had fallen prey to unscrupulous outside elements, who may have taken advantage of the situation. However, the Indian Air lines Regional authorities in collaboration with the local CBI are taking appropriate measures to detect and bring to book those responsible for such clandestine activities.

बिहार और उत्तर प्रदेश में डेरी उद्योग को बैंकों द्वारा ऋण दिया जाना

2871. **श्री त्रिलोक चन्द :**

श्री शिव शरण वर्मा :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार और उत्तर प्रदेश में डेरी उद्योग को बैंकों द्वारा ऋण नहीं दिए जा रहे हैं; जबकि डेरी उद्योग कृषि की वरीयता सूची में है ;

(ख) क्या यह भी सच है कि पटना की एक मशहूर डेरी फार्म को ऋण देने का मामला भारतीय स्टेट बैंक और पंजाब नेशनल बैंक के मुख्यालयों में पिछले तीन वर्षों से लंबित पड़ा है जिसके परिणामस्वरूप हजारों किसानों को भारी हानि उठानी पड़ रही है और फैक्ट्री भी बन्द होने की अवस्था में है ; और

(ग) यदि हां, तो सरकार का इस संबंध में शीघ्र ही क्या कार्यवाही करने का प्रस्ताव है ?

वित्त मंत्रालय में उपमंत्री (श्री मगन भाई बरोट) : (क) कृषि, जिसमें डेयरी विकास शामिल है तथा लघु उद्योग जिसमें डेयरी उद्योग शामिल है, लघु उद्योग की परिभाषा की परिधि में आते हैं, इसलिये बैंक वित्त के प्रयोजन के वास्ते प्राथमिकता प्राप्त क्षेत्र में शामिल किये जाते हैं। तदनुसार बैंक इन क्षेत्रों को बराबर सहायता दे रहे हैं। यह कहना सही नहीं है कि बिहार और उत्तर प्रदेश में डेयरी विकास के लिए बैंकों द्वारा ऋण नहीं दिए जा रहे हैं।

(ख) और (ग): पटना की डेयरी फर्म से आशय सम्भवतः मेसर्स पटना पालसन प्राइवेट लिमिटेड से है। वित्तपोषण के प्रस्ताव में, जिस पर भारतीय स्टेट बैंक द्वारा पहले विचार किया गया था, मौजूदा रुग्ण बन्द पड़े एकक के एक पक्ष से दूसरे पक्ष द्वारा अधिग्रहण के लिए मूल रूप से वित्तीय सहायता शामिल थी तथा प्रस्तावित सहायता के एक बड़े भाग का प्रयोग खरीद के भुगतान के वास्ते होना था। क्योंकि बैंकों की सावधि ऋण योजना

में ऐसे प्रयोजनों का वित्तपोषण शामिल नहीं होता और प्रवर्तकों (प्रोमोटर्स) से आशा की जाती है कि वे अपने संसाधनों में से खरीदारी को पूरा करेंगे। अतः वह प्रस्ताव भारतीय स्टेट बैंक द्वारा स्वीकार नहीं किया गया था। इस प्रस्ताव पर पंजाब नेशनल बैंक द्वारा भी विचार किया गया था जिसने एकक को अपने पिछले बैंकर्स से "बेबाकी प्रमाणपत्र" लाने को कहा था। ऐसे प्रमाणपत्र की अनुपस्थिति में, पंजाब नेशनल बैंक इस मामले को अन्तिम रूप नहीं दे सका है।

Absence of computer reservations system in Indian Airlines

2872. SHRI BAGUN SUMBRUI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of passengers handled by the Indian Air lines everyday;

(b) the estimated number of passengers to be carried by the Indian Airlines next year during and before the Asian Games;

(c) whether it is a fact that the Indian Airlines do not have an efficient computerised reservation system thereby causing duplication of names of passengers and loss of profitability;

(d) whether it is also a fact that the proposal for installation of a computer reservation system has been pending with Government for nearly ten years; and

(e) the reaction of Government in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHAMRA): (a) Average number of passengers carried by Indian Airlines during the period from April to July, 1981 was over 16,500, a day.

(b) About 20,000 a day.

(c) to (e). Indian Airlines do not have an efficient computerised reservation system. Initially, there was a proposal to augment the capacity of the computer available with Air India to cater to the needs of Indian Airlines but this proposal was abandoned due to technical reasons. A proposal for a separate computer system for Indian Airlines only is under consideration by the Government.

Arrests/Convictions for Contravention of Cofeposa or Customs Act

2873. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of FINANCE be pleased to state:

(a) the number of persons arrested/convicted (separately) for contravention of Conservation of Foreign Exchange and Prevention of Smuggling Activities Act or Customs Act at each of the identified places of entry, unidentified places of entry in the country, or other places within the country during the calendar years, 1977, 1978, 1979, 1980 and 1981 (till 25th August, 1981) the amount (currency) contraband articles and other goods seized at these places during the aforesaid calendar years; and

(b) the steps taken by Government to put a stop to such contraventions from time to time and to root out this evil?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) The total value of smuggled goods (including currency) seized by the Customs authorities, the number of persons arrested and convicted under the Customs Act, 1962, and the number of persons detained under the COFEPOSA Act, 1974, during the period 1977 to 1981 (upto June for